

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 2773/2026

PRAHLAD

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 16-09-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Ashutosh Yadav, Adv.
Mr. Yoshit Jain, Adv.
Mr. Gopal Singh, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed the counter affidavit.

Original records of the High Court and Trial Court have not
been received.

Issue reminder.

List the matter again on 15.10.2026.

Copy of this Record of Proceedings be furnished to the
concerned learned Advocate-on-Record for information and
compliance.

GRACY L. BAWITLUNG
Registrar

AP